

**NATIONAL COMPANY LAW TRIBUNAL
INDORE BENCH at AHMEDABAD
COURT 1**

IA 364 of 2019 in TP 218 of 2019 [CP 55 of 2019]

**Coram: Hon'ble Mr. MADAN BHALCHANDRA GOSAVI, MEMBER (JUDICIAL)
Hon'ble Mr. VIRENDRA KUMAR GUPTA, MEMBER (TECHNICAL)**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF INDORE BENCH OF
THE NATIONAL COMPANY LAW TRIBUNAL ON 11.06.2020**

Name of the Company: Pramod Kumar Vyas & Anr
V/s
Poorna Gases Pvt Ltd & Ors

Section: IA for Directions

**ORDER
(Through video conferencing)**

Learned Senior Counsel Mr. Vijayesh Atre appears for the Applicant.

Pleadings are completed.

Matter stands adjourned for further hearing on 13.08.2020


(VIRENDRA KUMAR GUPTA)
MEMBER (TECHNICAL)


(MADAN B GOSAVI)
MEMBER (JUDICIAL)

Dated this the 11th day of June, 2020.

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